

0063657

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 12 -07 -2017

PROCEEDINGS

Judiciary - Transfer and posting of District Judges -Handing over of Additional Charges - orders issued

Read : 1. High Court Order No. B1-105038/2016(2) dated 10.07.2017

ORDER NO. B1-105038/2016

In continuation to the High Court order read above, the following orders are issued:

Sri.M Ahammed Koya, MACT, Thalassery is directed to handover the full additional charge of MACT, Taliparamba to the Additional District Judge-II/Addl MACT, Thalassery. The Additional District Judge-II/Addl MACT, Thalassery will handover the full additional charge of the MACT, Taliparamba to Sri K.S Rajeev, when the officer takes charge as MACT, Thalassery.



(By Order),

K. Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The District Judge of Thalassery
The Officers and Courts concerned
The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell.
The Kerala Judicial Academy, High Court, Athani, Aluva
The Administrative Records Section, High Court (2 copies)